

MA No. 154/2005 in O.A. No. 333/2005
Date of order: 11.09.2006

Mr. Vijay Mehta, counsel for the applicant.

Heard learned counsel for the applicant regarding admission of this case.

Issue notice to the respondents regarding admission returnable on 14.11.2006. Notices be sent by speed post/registered A.D.

[Signature]
(J P Shukla)
Administrative Member

[Signature]
(J K Kaushik)
Judicial Member

*Compromisable
in OA
Reply not filed
BM*

14/11/06

Mr. J.C. Singhvi, Counsel for applicant.
Mr. Vinit Mathur, Counsel for respondents.

List the M.A. on 24/01/2006 for admission along with O.A. In the meantime, reply may be filed.

*Reply not filed
15/11/06*

[Signature]
R. R. BHANDARI
Adm. Member

[Signature]
J. K. KAUSHIK
Judl. Member

[Signature]

MA No. 154/2005 in OA No. 333/2005
Date of order: 24.01.2007

Mr. J.C. Singhvi, counsel for applicant.
Mr. Vinit Mathur, counsel for respondents.

In view of the order passed in the main case i.e. O.A. No. 333/2005, the M.A. No. 154/2005 stands dismissed.

*Comp not
in OA*

[Signature]
[R R Bhandari]
Administrative Member

[Signature]
[J K Kaushik]
Judicial Member

Part II and III destroyed
in my presence on 27.6.14
under the supervision of
section officer as per
order dated 26/3/14

[Signature]
Section Officer (Record)